

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (C) No(s).23311-23312/2007

M/S JAI BHARAT TRADING CO.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 06/08/2008 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Prakash Kumar, Adv.  
for Mr. Navin Chawla, Adv.

For Respondent(s)  
Mr. G. Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following  
ORDER

Sufficient time has been granted for filing the Counter Affidavit.

Hence, no further time can be granted by this Court.

Office has to take appropriate steps, as per Rules.

(S.G.SHAH)  
Registrar